



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.08.2026

NOTICE

Please take notice that the following matter listed in the **Court of Registrar on 06.08.2026 will now be taken up at 12:30 PM** instead of, 11:30 AM.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 5506 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Vs. Union Bank of India & Anr.	Harish Plaha	

By order of Ld. Registrar

Principal Bench